COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NOS. 1011 & 1008 OF 2017 IN DFR NO. 3173 OF 2017

Dated: 20th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. G. Saikumar

Mr. Manoj Kaushik Ms. Saumya Saikumar

Counsel for the Respondent(s) : Ms. Dipali Seth caveator for R-2

<u>ORDER</u>

Post this matter on 19.01.2018, as requested by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt